

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-45(PB)/2017

IN THE MATTER OF:

GRM Metals Pvt. Ltd. & MJR Components Pvt. Ltd. withPetitioner
Mehra Metals Components Pvt. Ltd.

SECTION : UNDER SECTION 230-232

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (T)

For the Petitioner(s) : Mr. Rakesh Kumar & Mr. P.K. Sachdeva, Advocates

For the OL : Mr. Pruhanya Gupta, company prosecutor

ORDER

Arguments heard. Order reserved.

-Sd-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

D. -Sd-
(DEEPA KRISHAN)
MEMBER TECHNICAL

04.10.2017
VINEET